

(b) whether it is a fact that there is great difference in the per capita percentage of amount being spent in various States for promotion of sports ;

(c) if so, whether percentage of amount being spent on sports in Uttar Pradesh is less as compared to other States ; and

(d) if so, the steps proposed to be taken by Government to bridge this gap during Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) to (d). Sports is a State subject under the Constitution of India. It is, therefore, essentially for the State Governments to allocate adequate funds for the promotion of sports. However, with a view to supplementing the efforts of the State Governments, Grants-in-aid are made available to State Sports Councils etc. through the State Governments under the scheme of Grants to State Sports Councils, for development of Sports and Games. The amount of grants released depends on valid proposals made by the different State Governments and no quotas are fixed on the basis of population of States for otherwise. The question of per capita percentage therefore, does not arise.

The following grants were made available under the scheme for projects in Uttar Pradesh on proposals received from the State Government :

1983-84	Rs. 5,48,725/-
1984-85	Rs. 5,07,800/-
1985-86	Rs. 20,45,500/-

Additionally, in 1985-86 under the Department's new scheme of laying of synthetic tracks and artificial turfs, a grant of Rs. 44 lakhs was separately sanctioned for laying of a synthetic turf for a hockey field in Lucknow.

It is upto the State Government to take the initiative and make proposals admissible under the schemes, so as to take full advantage of them during the Seventh Five Year Plan.

[English]

**Transportation of Foodgrains from Haryana and Punjab**

6944. SHRI CHARANJIT SINGH WALIA : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Railways at present have adequate capacity to transport foodgrains from Punjab and Haryana in view of the enhanced production of foodgrains there ;

(b) whether it is a fact that the quantity of foodgrains now to be transported is about 105 lakh tonnes per annum ; and

(c) if so, the measures proposed to augment the railway capacity for transportation of foodgrains from this region ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No difficulty is anticipated in clearing this traffic.

**Closing Down of Shipping Development Fund Committee**

6945. Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are considering a proposal to close down the Shipping Development Fund Committee ;

(b) if so, the reasons therefore ;

(c) whether Government have also received proposals for its continuance ;

(d) if so, the details thereof ;

(e) whether Government are aware that closing down of SDFC will effect the private shipping industry and its virtual closure and stop further development ; and

(f) if so, remedial steps contemplated by Government.

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (f). Matter is under consideration of Government.